

16/07/2021 24/c

**RTI MATTER/SPEED POST**

**DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT  
GOVT. OF NCT OF DELHI  
ISBT BUILDING, KASHMERE GATE  
DELHI - 110006**

F. No. 61(RTI Matter)/16/DD(CPU)/DWCD/2021-22/ 6309-10

Dated:

To,   
Sh. Mohit Kumar Gupta, Advocate

7 4 JUL 2021



Subject:-Reply of your RTI application (I.D.No.-44) dated 01.07.2021 under RTI Act 2005.

Sir,

This is with reference to the RTI application (I.D.No.-44) received in this office on 06.07.2021 from the Nodal Officer (RTI Cell). It is to inform that the information for point 1 to 5 are not related to CPU Branch, WCD, therefore, the same is being transferred to the PIO, Department for the Welfare of SC/ST/OBC and PIO, Directorate of Education, GNCT of Delhi. However, the reply for point 6 of your RTI application is as under:-

S. No.	Question	Answer
6.	Provide the total number of children who have become orphans or have lost one parent or <b>abandoned</b> due to COVID-19, as per the Government of NCT of Delhi on the date of reply to this RTI application.	As per details provided by DCPOs, CWCs, ICDS field functionaries and others, <b>5640 number of Orphan and 273 number of children who lost one parent due to COVID-19</b> have been reported.

Particular of the first Appellate Authority of the Department of Women & Child Development is as follows:

JOINT DIRECTOR (PROHIBITION)  
DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT  
GOVERNMENT OF NCT OF DELHI  
2<sup>nd</sup> FLOOR, ISBT BUILDING, KASHMERE GATE,  
DELHI - 110006

  
**PIO/Deputy Director (CPU)**

Dated:

F. No. 61(RTI Matter)/16/DD(CPU)/DWCD/2021-22/

Copy for information:

1. Nodal Officer (RTI Cell), Department of Women & Child Development, GNCTD, Kashmere Gate, ISBT Building, Delhi-110006.

  
**PIO/Deputy Director (CPU)**